

**IN THE HIGH COURT OF ORISSA, CUTTACK**

**N O T I C E**

As directed, it is hereby informed that the following cases will be taken up before the Single Bench of Hon'ble Mr. Justice V. Narasingh at 12.00 noon today, the 31<sup>st</sup> October, 2026.

**COURT NO - XVII (6TH FLOOR)**

**AT 12:00 PM**

**MR. JUSTICE V. NARASINGH**

**FOR JUDGEMENT**

- |    |                                           |                                                                 |                                                                                                                   |
|----|-------------------------------------------|-----------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------|
| 1) | CRLREV/642/2006<br>[ ODHC010029492006 ]   | SRIMANTA BAGAL<br><b>Vs</b>                                     | M/S.NIRANJAN LENKA<br>MR.GOURAV<br>DASH,S.K.NAYAK,A.PARIDA                                                        |
| 2) | CRLREV/183/2008<br>[ ODHC010022002008 ]   | STATE<br>KRUSHNA CH.SINGH<br><b>Vs</b>                          | A.S.C.<br>M/S.ANIRUDHA DAS<br>G.P.PANDA,ABANINDRA<br>DAS,AMARENDRA DAS,D.K.SAMAL                                  |
| 3) | ABLAPL/11873/2026<br>[ ODHC010788752026 ] | STATE<br>BIDYABHARATI PANDA<br><b>Vs</b><br><br>STATE OF ODISHA | BISHNU PRASAD PRADHAN<br>B.R.SAHU, H.K.KHANDAL, A.SAGAR<br><br>RAKESH BEHERA, B. NAYAK, S.<br>MOHANTY (INFORMANT) |

THE HIGH COURT OF ORISSA  
CUTTACK  
31.10.2026

BY ORDER,  
**SD/ SHIBASISH GIRI**  
31/10/2026  
DY. REGISTRAR (JUDL.)